

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4361/2014

JITENDER KUMAR SHUKLA

Petitioner(s)

VERSUS

THE STATE OF U.P. & ORS.
(with office report)

Respondent(s)

WITH

SLP(Crl) No. 9851/2014

(With appln.(s) for exemption from filing O.T. and Office Report)

Date : 09/02/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Bishnu Prasad Tiwari, Adv.
Dr. Kailash Chand, Adv.

Mr. Gaurav Dhingra, Adv.

For Respondent(s) Mr. Rajesh Kumar, Adv.
Mr. E. C. Agrawala, Adv.

Ms. Garima Prashad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl.) No. 4361/2014

Four weeks time, as last chance is given to the learned counsel for the petitioner to comply with the terms of the order dated 14.10.2015 of this Court.

SLP(Crl.) No. 9851/2014

Both respondents are represented through Counsel on main matter and Ld. Counsel for the petitioner shall serve copy to Advocate to make service complete.

List again on 29.3.2016.

(M V RAMESH)
Registrar